

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001  
Ph: 23753942 Fax-23753923

Petition Nos. 309/GT/2018  
310/GT/2018  
& 314/GT/2018

Date: 3.12.2018

To,

Shri Romesh Kapoor,  
Chief General Manager (C & SO), SJVNL  
SJVN Corporate Office Complex, Shanan,  
Shimla- 171006, HP

Sir,

**Petition No. 309/GT/2018**

Subject : Revision of tariff of Nathpa Jhakri Hydro Electric Power Station (6 x 250 MW) for the period 1.4.2009 to 31.3.2014- Truing-up of tariff determined by the Commission's order dated 20.6.2014 in Petition No. 168/GT/2013

**Petition No. 310/GT/2018**

Subject : Revision of tariff of Nathpa Jhakri Hydro Electric Power Station (6 x 250 MW) for the period 1.4.2004 to 31.3.2009

**Petition No. 314/GT/2018**

Subject : Determination of generation tariff of Nathpa Jhakri Hydro Electric Power Station (6 x 250 MW) for the period 1.4.2014 to 31.3.2019

Ref: Your letter dated 30.11.2018

---

With reference to your letter dated 30.11.2018 on the above mentioned subjects, I am directed to inform that your request for extension of time for filing additional information has been considered and time to file the same has been extended till **12.12.2018** with copy to Respondents. Pleadings (reply / rejoinder) in the matter shall be completed by **2.1.2019**, with copy to the other. The parties shall adhere to the timeline mentioned above and no request for further extension of time shall be entertained for any reason whatsoever.

**Sd/-**  
(B.Sreekumar)  
Deputy Chief (Law)